(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

No: 3770 \$ 2025 /RG/LP Dated: 9 12.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Ved Parkash Sharma S/O Pt. Hukam Chand Sharma R/O Ward No.1, P.W.D Colony, Tehsil & District Kathua

vide Notification No.1242 of 2023 dated 05.06.2023 has been declared as Absolute/Final after condonation of delay.

By Order

(Registrar Administration)
L.P Section Main Wing

No: 77120-27 /RG/LP Dated: 9.12.2025

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Kathua
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.
- 4. President, District Court Bar Association, Kathua
- 5. CPC e-Courts High Court of J&K and Ladakh, Jammu for uploading on the official website.
- 6. Incharge Library, High Court Wing Jammu/Srinagar for information and for keeping record of the same.
- 7. Mr. Ved Parkash Sharma, Advocate

.....for information and necessary action.

(Registrar Administration)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

No: 3771 of 2625 /RG/LP Dated: 9 12.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Amir Maqbool Bhat S/O Mohd Maqbool R/O Solina Payeen, Tehsil South, District Srinagar

vide Notification No.868 of 2024/RG/LP dated 30.05.2024 has been declared as Absolute/Final after condonation of delay.

By Order

(Registrar Administration)
L.P Section Main Wing

No: 77128-35 /RG/LP Dated: 9 .12.2025

Copy forwarded to the: -

- Principal District and Sessions Judge, Srinagar
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.
- 4. President, J&K High Court Bar Association, Srinagar
- 5. CPC e-Courts High Court of J&K and Ladakh, Jammu for uploading on the official website.
- 6. Incharge Library, High Court Wing Jammu/Srinagar for information and for keeping record of the same.
- 7. Mr. Amir Maqbool Bhat, Advocate

.....for information and necessary action.

(Registrar Administration)

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

No: 3772 6 2625 /RG/LP Dated: 12.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Mehr Un Nisa D/O Mohd Rajab Dar R/O Sonigam, Mohalla Moomin, Tehsil & District Kulgam

vide Notification No.577 dated 07.08.2018 has been declared as Absolute/Final after condonation of delay.

By Order

(Registrar Administration)
L.P Section Main Wing

No: 77136-43 /RG/LP Dated: 9 .12.2025

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Kulgam
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.
- 4. President, District Court Bar Association, Kulgam
- 5. CPC e-Courts High Court of J&K and Ladakh, Jammu for uploading on the official website.
- 6. Incharge Library, High Court Wing Jammu/Srinagar for information and for keeping record of the same.
- 7. Ms. Mehr Un Nisa, Advocate

.....for information and necessary action.

Registrar Administration

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

No: 3773 0 1 2025 /RG/LP Dated: 9 12.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Tahira Akhtar

D/O Mohammad Akbar Bhat

R/O Maloora Tehsil Shalteng District Srinagar.

vide Notification No.944 of 2024/RG/LP dated 31.05.2024 has been declared as Absolute/Final after condonation of delay.

By Order

(Registrar Administration)
L.P Section Main Wing

No: 17144-51 /RG/LP Dated: _____.12.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.

2. Secretary, Bar Council of India, New Delhi.

3. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.

4. President, J&K High Court Bar Association, Srinagar.

- 5. CPC e-Courts High Court of J&K and Ladakh, Jammu for uploading on the official website.
- 6. Incharge Library, High Court Wing Jammu/Srinagar for information and for keeping record of the same.

7. Ms. Tahira Akhtar, Advocate

.....for information and necessary action.

(Registrar Administration

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

No: 3774 1 2025/RG/LP Dated: 12.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Rajeev Kumar Sotra S/O Shri Anil Kumar Sotra R/O Ward No. 4, Christian Colony, Tehsil Hira Nagar, District Kathua.

vide Notification No. 22 dated 16.05.2019 has been declared as Absolute/Final after condonation of delay.

By Order

(Registrar Administration)
L.P Section Main Wing

No: 71152-59 /RG/LP Dated: 9 .12.2025

Copy forwarded to the: -

- 1. Principal District and Sessions Judge, Kathua
- 2. Secretary, Bar Council of India, New Delhi.
- 3. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.
- 4. President, District Court Bar Association, Kathua
- 5. CPC e-Courts High Court of J&K and Ladakh, Jammu for uploading on the official website.
- 6. Incharge Library, High Court Wing Jammu/Srinagar for information and for keeping record of the same.
- 7. Mr. Rajeev Kumar Sotra, Advocate

.....for information and necessary action.

(Registrar Administration)